Setting up of a Fertilizer Plant at Paradeep Port

*19. SHRI CHINTAMANI PANI-GRAHI:

SHRI D. K. PANDA:

Will the Minister of .PFTROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have finally decided to set up a fertilizer plant at Paradeep Port;

(b) if so, the broad outlines thereof; and

(c) when this project is going to be started?

THE MINISTER OF PETROLEUM AND ' CHEMICALS (SHRI D. K. BOROOAH): (a) to (c). The Fertilizer Corporation of India Ltd. had earlier prepared a feasibility report for setting up of a fertilizer plant at Paradeep. This report contained various alternatives based on imported ammonia. In the context, however, of the larger programme envisaged for the Fifth Plan period and the uncertainties involved in ammonia imports, the Corporation is drawing up a revised feasibility report which also includes substantial production of nitrogen.

Strike by Rallway Employees on 'Bonus' Issue

*20. SHRI SAMAR GUHA: DR. LAXMINARAIN PANDEYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are sware that Railway employees are preparing for a general strike on the issue of bonus for the Railway employees;

(b) whether Government have taken any steps to discuss the matter with the representatives of the Railwaymen; and (c) if so, the outcome of the discussion?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Yes. (a) The two recognised Federation had asked their affiliates on the Railways to conduct secret ballots for a general strike on the demand for Bonus. It is understood that the ballots have been practically completed, although no official communication on the subject has been received from the two Federations.

(b) and (c). There has been and there continues to be an exchange of view points between Government and organised labour.

Misuse of Railway Passes in MIP (Railways) Delhi,

1. SHR1 R. V. BADE: Will the Minister of RAILWAYS be pleased to state:---

(a) whether any cases of fraudulant use of Railway passes in the M.T.P. (Railways), Dclhi, have come to the notice of the Vigilance Directorate of Railway Board; and

(b) if so, the results of the investigations and the action taken against the defaulters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) A complaint alleging misuse of Railway passes in Metropolitan Transport Project (Railways), Delhi, was received in the Vigilance Directorate.

(b) The investigations are underway.

Irrigation of Land in Mysore

2. SHRI G. Y. KRISHNAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the percentage of irrigated land in Mysore to the entire irrigated land in the country;

(b) the broad outlines of the major irrigation projects relating to Mysore State